

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF HOTEL NETRA PALACE  
PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>Hotel Netra Palace Private Limited</b>
2.	Date of incorporation of corporate debtor	04/03/2003
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101GJ2003PTC042092
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Regd Office:</b> Dharmadev House, Shyamal Cross Road, Satellite, Ahmedabad, Gujarat - 380015
6.	Insolvency commencement date in respect of corporate debtor	<b>09/05/2024</b>
7.	Estimated date of closure of insolvency resolution process	<b>05/11/2024</b>
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Rishabh Chand Lodha</b> <b>Regn. No:</b> IBBI/IPA-001/IP/P-01075/2017-2018/11766
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Add:</b> E-5, Basant Vihar, Bhilwara – 311001 <b>Email:</b> <a href="mailto:rishabhlodha57@gmail.com">rishabhlodha57@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Add:</b> E-5, Basant Vihar, Bhilwara – 311001 <b>Email:</b> <a href="mailto:cirp.hotelneta@gmail.com">cirp.hotelneta@gmail.com</a>
11.	Last date for submission of claims	<b>23/05/2024</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Physical Address: Same as at point no. 09

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Hotel Netra Palace Private Limited** on **09<sup>th</sup> May, 2024**.

The creditors of **Hotel Netra Palace Private Limited** are hereby called upon to submit their claims with proof on or before **23rd May, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**RISHABH CHAND LODHA**  
**Interim Resolution Professional**  
**Hotel Netra Palace Private Limited**  
**Regn. No: IBB/IPA-001/IP/P-01075/2017-2018/11766**  
**AFA Valid upto: 30.10.2024**

**Date – 11-05-2024**  
**Place - Bhilwara**

**BAJAJ HOUSING FINANCE LIMITED**

Corporate Office: Cerebrum IT Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra 411014,  
Branch Office: 4th Floor, Aarun Avenue, Opp- Mayer Bungalow, Nr- Lawgarden, Ellisbridge, Ahmedabad -380006, 1st Floor, Krishna Chamber B, Above SBI Bank, Railway Station Road, Bhuj - 370001, 3rd floor, Gondal Rd, Udhog Nagar, Colaba, Bhakti Nagar, Rajkot, Gujarat 360002, Office no 402, 4th floor, Aasha Corporate Capital, VIP Road, Bharthana Surat 395007, 1st Floor Pitruchya Complex above Vijaya Bank, Near Sardar Patel Chowk Anaj Mandi Road, Bharpura, Dahod, Gujarat 389151

**Assets and Enforcement of Security Interest Act, 2002**

Under signed by the Authorized officer of Ms Bajaj Housing Finance Limited, hereby give the following notice to the Borrower(s)/Co-Borrower(s) who have failed to discharge their liability i.e. defaulted in the repayment of principal as well as the interest and other charges accrued there-on to Home loan(s)/Loan(s) against Property advanced to them by Bajaj Housing Finance Limited and as a consequence the loan(s) have become Non Performing Assets. Accordingly, notices were issued to them under Section 13 (2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and rules there-to, on their last known addresses, however the same have been returned un-served/undelivered, as such the Borrower(s)/Co-Borrower(s) are hereby informed by way of this publication notice to clear their outstanding dues under the loan facilities availed by them from time to time.

Loan Account No./Name of the Borrower(s)/ Co-Borrower(s)/Guarantor(s) & Addresses	Address of the Secured/Mortgaged/Immovable Asset / Property to be enforced	Demand Notice Date and Amount
Branch : SURAT (LAN No. 428ZLT2157453) 1. BHAVESH KORAT (Borrower) At D-204 Savan Plaza, Puna Simada Road Yoghichowk, Punagam Surat, Gujarat-395010 2. RIDHIBEN KORAT (Co-Borrower) At D-204 Savan Plaza Puna Simada Road Yogi Chowk Punagam, Yoghichowk Surat, Gujarat-395010 3. AJAYKUMAR KORAT (Co-Borrower) At D-204 Savan Plaza Puna Simada Road Yogi Chowk Punagam, Surat, Gujarat-395010	All That Piece And Parcel Of The Non-agricultural Property Described As: Shop No F 13, 1st Floor, Savan Plaza, Building No Ab, Beside Sme Community Hall, Opp Water Tank, Near Yogi Chowk, Puna Gam, Surat, East - Building No C, D, Adher Some Margin, West - Adjoining Parking Than Public Road, North - Adjoining Parking Than Public Road, South - Society Limit/After Some Margin	27th April 2024 Rs. 64,94,948/- (Rupees Sixty Four Lacs Ninety Four Thousand Nine Hundred Forty Eight Only)
Branch : AHMEDABAD (LAN No. H418DHT0002937 and H418DHT0002944) 1. BRAJKISHOR B MANDAL (Borrower) 2. ANURADHA TIWARI (Co-Borrower) Both At 104, Devashya Homes Near Omkar Dham, Behind Ummed Hotel, Airport Road, Hansol, Ahmedabad, Gujarat-382475	All That Piece And Parcel Of The Non-agricultural Property Described As: 104, Devashya Homes, Near Omkar Dham, Behind Ummed Hotel, Airport Road, Ahmedabad, Gujarat-382475	27th April 2024 Rs. 41,66,728/- (Rupees Forty One Lac Sixty Six Thousand Seven Hundred Twenty Eight Only)
Branch : RAJKOT (LAN No. H418EEN0430388 and H418EEN0430389) 1. MANISHA ABHUTI GHATAK (Borrower) 2. BANDITA AMYAKUMAR GHATAK (Co-Borrower) 3. ABHUTI AMYAKUMAR GHATAK (Co-Borrower) Both At Sadguru Vandanaham 3 A Flat No 304,5, Africa Colony Opp Rajya Telephone Exchange, Rajya Road, Rajkot - 360007	All That Piece And Parcel Of The Non-agricultural Property Described As: Residential Property Measuring 47.08 Sq. Mtrs Situated At Rajya Revenue Survey No 92-93 P Plot No 16 & 17 To No 17 To No 202 & 203 P Shri Sadguru Vandanaham - 3 Vahag A P Flat No-304 At Rajkot, East - Others Property West - Flat No 303, North - Others Property, South - Common Passage	29th April 2024 Rs. 25,04,604/- (Rupees Twenty Five Lac Four Thousand Six Hundred Four Only)
Branch : SANTRAMPUR (LAN No. SB4RMS0691630) 1. SHAILESHKUMAR KALUBHAI MAHERA (Borrower) 2. PARULBEN SAILESHKUMAR MEHRA (Co-Borrower) 3. KALUBHAI NANABHAI MEHRA (Co-Borrower) Both At 689, Pitha Vali Falyu Rampura-6 Santrampur, Panchmahals Godhara-389240	All That Piece And Parcel Of The Non-agricultural Property Described As: R.S.No 16-17, Paikae C.s.no 872, B.Paikae Sub Plot No. 4, Land With Constructed Residential Property At Village Rampur Taluka - Santrampur District Mahasagar - 389260, East - Road, West - Plot No 5, North - Plot No 3, South - J.H.mehra High School	29th April 2024 Rs. 4,42,558/- (Rupees Four Lac Forty Two Thousand Five Hundred Fifty Eight Only)
Branch : AHMEDABAD (LAN No. 418H50E0389781 and 418TOLEF250199) 1. VIJAY BHAI SAKPAL, (Borrower) 2. JAYSHREE VIJAY SAKPAL, (Co-Borrower) Both At E-402, Rishi Resi Bh. Pooja Farm, Lambha Turning Road, Lambha, Ahmedabad, Gujarat-382405	All That Piece And Parcel Of The Non-agricultural Property Described As: Property Being Flat No E 402, In The Scheme Know As Rishi Residency, Situate, Lying And Being At Mouje Vatva, Taluka Vatva, District Ahmedabad, East. Flat No E 401, West. Flat No H 402, North. Flat No E 404, South. Society Margin	29th April 2024 Rs. 14,06,244/- (Rupees Fourteen Lac Six Hundred Twenty Four Only)
Branch : BHUJ (LAN No. H5F1HL069592213 and H5F1HL06960033) 1. VIJAYGAR PREMANG GOSWAMI (Borrower) 2. GOSWAMI SEEMABEN VIJAYGAR (Co-Borrower) Both At 327, Vijay Nagar Colony, Bhuj, Gujarat-370001	All That Piece And Parcel Of The Non-agricultural Property Described As: All That Pieces And Parcel Of Property Being Sub Plot No 761d, Admeasuring 52-25 Sq. Mtrs And A Residential House Constructed On It Having Built Up Area Of 68-15 Sq Mtrs Situated On Na Land Bearing R.S.No 401 Paiki, Lying In The Sim Of Village Madapur Of Sub District Bhuj Of District Kutchh East - Land Of Adjoining Revenue Survey No 402 Is Situated, West - Sub Plot No 761c, North - 6 Mtr Wide Internal Road, South - Sub Plot No 761a Is Situated	30th April 2024 Rs. 14,06,244/- (Rupees Fourteen Lac Six Hundred Twenty Four Only)

This step is being taken for substituted service of notice. The above Borrowers and/or Co-Borrowers/Guarantors are advised to make the payments of outstanding along with future interest within 60 days from the date of publication of this notice failing which (without prejudice to any other right remedy available with Bajaj Housing Finance Limited) further steps for taking possession of the Secured Assets/ mortgaged property will be initiated as per the provisions of Sec. 13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

The parties named above are also advised not to alienate, create third party interest in the above mentioned properties. On which Bajaj Housing Finance Limited has the charge.

Date: 11.05.2024 Place - GUJARAT Authorized Officer Bajaj Housing Finance Limited

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF HOTEL NETRA PALACE PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of Corporate Debtor	HOTEL NETRA PALACE PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	04/03/2003
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U55101GJ2003PTCO42092
5. Address of the registered office and principal office (if any) of Corporate Debtor	Regd. Office: Dharmadev House, Shyamal Cross Road, Satellite, Ahmedabad, Gujarat - 380015
6. Insolvency commencement date in respect of Corporate Debtor	09/05/2024
7. Estimated date of closure of insolvency resolution process	05/11/2024
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Rishabh Chand Lodha Reg. No.: IBB/IPA-001/IPP-01075/2017-2018/11766 AFA Valid upto : 30.10.2024
9. Address & email of the interim resolution professional, as registered with the board	E-5, Basant Vihar, Bhiwara - 311001 Email: rishabhchodha57@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	E-5, Basant Vihar, Bhiwara - 311001 Email: cirp_hotelnetra@gmail.com
11. Last date for submission of claims	23/05/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Physical Address: Same as at point no. 09

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Hotel Netra Palace Private Limited on 09th May, 2024. The creditors of Hotel Netra Palace Private Limited are hereby called upon to submit their claims with proof on or before 23rd May, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
**RISHABH CHAND LODHA**  
Interim Resolution Professional for Hotel Netra Palace Private Limited  
Date: 11.05.2024 Place: Bhiwara Regn. No.: IBB/IPA-001/IPP-01075/2017-2018/11766

**INDIA HOME LOAN LTD.**

Registered Office: 504, Nirmal, Ecstasy, 5th Floor, Jatashankar Dossa Road, Mulund (West), Mumbai-400080. Branch Office: A-202, Ganesh Plaza, Near Bus Stand, Navangpura, Ahmedabad, Gujarat-380009  
Corporate Office: 504, Nirmal, Ecstasy, 5th Floor, Jatashankar Dossa Road, Mulund (West), Mumbai-400080.

**E-Auction Sale Notice**  
[See Rule 8(6) & (7) read with Rule 9 (1) Security Interest (Enforcement) Rules, 2002]

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of India Home Loan Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) for the recovery of amount due from Borrower, Co-Borrower (s) and Mortgagor (s), Offers/Bid are invited by the undersigned for purchase of immovable property, as described hereunder, which is in the physical possession, on 'As is Where is Basis', 'As is What is Basis' and 'Whatever is There is Basis', particulars of which are given below:

Borrower(s) / Co-Borrower(s) / Mortgagor (s)	Description of the Immovable property (Secured Assets)	Reserve Price (RP)	Earnest Money Deposit (EMD) (10% of RP) & Incremental Value
1. Mrs. Hetalben Shankarsinh Vaghela 2. Mr. Shankarsinh Ishwarsinh Vaghela	FLAT NO. B1-403, "KESAR AANGAN", 4TH FLOOR, RS NO. 12/A, TP NO. 5, FP NO. 20, CITY PULSE CINEMA ROAD, RANDESAN, GANDHINAGAR-382007	Rs. 36,40,000/- (Rupees Thirty Six Lakhs Fourty Thousand Only)	Rs. 3,64,000/- (Rupees Three Lakhs Sixty-Four Thousand Only) (Bid Incremental Value: Rs. 50,000/-)
1. Mrs. Kanchanben Ishwarsinh Vaghela 2. Mr. Ishwarsinh Arjanji Vaghela	FLAT NO. A1-401, "KESAR AANGAN", 4TH FLOOR, RS NO. 12/A, TP NO. 5, FP NO. 20, CITY PULSE CINEMA ROAD, RANDESAN, GANDHINAGAR-382007	Rs. 36,40,000/- (Rupees Thirty Six Lakhs Fourty Thousand Only)	Rs. 3,64,000/- (Rupees Three Lakhs Sixty-Four Thousand Only) (Bid Incremental Value: Rs. 50,000/-)

The Terms and Conditions of the E-Auction are as under:  
1. E-Auction for the aforesaid secured asset/s is being held on "AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS", and "WHATEVER THERE IS BASIS" and will be conducted "Online". The Auction will be conducted through the IHL approved online auction service provider "Auction Tiger".  
2. (FOR DETAILED TERM AND CONDITIONS PLEASE REFER TO OUR WEBSITE https://sarfaesi.auctiontiger.net).  
3. The intended bidders who have deposited the EMD and require assistance in creating Login ID & Password, uploading data, submitting bid, training on e-bidding process etc., may contact M/s e-Procurement Technologies Limited, Address B-704, Wall Street - II, Opp. Orient Club, Near Gujarat College, Ellis Bridge, Ahmedabad - 380006 Gujarat (India). Mr. Ram Sharma e-mail ID: ramprasad@auctiontiger.net and for any property related query may contact the concerned Authorized Officer as mentioned above in office hours during the working days. (10 AM to 5 PM)

**STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002**

The borrower/ guarantors are hereby notified to pay the sum as mentioned above along with update interest and ancillary expenses before the date of e-Auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost.

Date: 11/05/2024  
Place: Gandhinagar  
For INDIA HOME LOAN LIMITED  
Authorized Officer

**Union Bank of India** Asset Recovery Branch, Ahmedabad, 1st Floor, Rangoli Complex, Opp.V S Hospital, Ashram Road, Ellisbridge, Ahmedabad-380006

**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**  
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) / 9(1) of the Security Interest (Enforcement) Rule, 2002

Notice is hereby given in the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the Physical/Symbolic possession of which has been taken by the Authorized Officer of Union Bank of India (Secured Creditor), will be sold on "As is where is", "As is what is" and "Whatever there is" on the date mentioned above, for recovery of dues as mentioned hereunder to Union Bank of India from the below-mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:

**DATE AND TIME OF E-AUCTION - 29.05.2024 (Wednesday) from 12:00 noon to 05:00 p.m.**

Sr.No.	Branch Name, Address & Contact No.	Name of the Borrower & Guarantor(s)	Amount due	Reserve Price and EMD
1	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/S. M D Oils, Mr. Mukendra Dhasratal Modi, Mrs. Jyotsnaben Mukendra Modi	Rs. 99,88,930.91 (Rupees Ninety Nine Lakh Eighty Eight Thousand Nine Hundred Thirty and Paise Ninety One only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 1 : Reserve Price : Rs. 24,11,000.00 (Rs. Twenty Four Lacs Eleven Thousand Only) EMD : 2,41,100.00 (Rs. Two Lacs Forty One Thousand One Hundred Only)
<b>Property No. 1</b> All that piece & Parcel of property being Flat no. 28 on third floor, admeasuring 105 sq yds. With undivided share of land in Nilkanth Apartment constructed on the land bearing Sub Plot No. 26 of Chandranagar Colony under TP Scheme No. 24 and final Plot No. 35 Paiki Mouje Rajpur Hirpur Taluka City in Registration District Ahmedabad and Sub District Ahmedabad - 7 (Odhav). Owned by - Ms. Jyotsnaben Mukendrabhai Modi Bounded by - North: Lift & Adjoining Flat, South: Kalpari Flat, East : Passage & Adjoining Flat, West - Margin Space then Chandranagar Colony, Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Symbolic Possession)</b>				
2	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/S K Kumar, Mr. Kumar Manohar Lal Gurnani, Mr. Ravi Panjwani	Rs. 82,23,225.57 (Rs. Eighty Two Lacs Twenty Three Thousand Two Hundred Twenty Five and Paise Fifty Seven only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 2 : Reserve Price : Rs. 5,69,000/- (Rupees- Five Lacs Sixty nine thousand only) EMD : Rs. 56,900/- (Rupees- Fifty Six Thousand Nine hundred only)
<b>Property No. 2</b> : All the part & Parcel of the property belonging to Mr. Kumar Manohar Lal Gurnani, situated at shop No. 221, 2nd floor, adm 180 sq. ft. Shree Valihav Laxmi (Mata), City Survey No 194 paiki, Sheet No. 34, adm 568.23 sq. mtr, Municipal Tenement No. 0123-31-0881-0001-F, situated at Mouje - Shahpur, Ward No. 2, Taluka - District and Sub District, Ahmedabad East - Shop No. 222, West - Shop No. 220, North - Shop No. 217, South - Open Place. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Symbolic Possession)</b>				
3	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/s. M M Food Processing Mr. Lalit Gobinchandra Mohanty, Mrs Dimple Lalit Mohanty	Rs. 62,12,039.68 (Rs. Sixty Two Lacs Twelve Thousand Thirty Nine and Paise Sixty Eight Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 3 : Reserve Price : Rs. 4,86,000/- (Rs. Four Lacs Eighty Six Thousand only) EMD : Rs. 48,600/- (Rs. Forty Eight Thousand Six Hundred only)
<b>Property No. 3</b> : All that part and Parcel of the property belonging to Mr. Lalit Gobinchandra Mohanty, bearing residential Flat no. 1/D/208, Second floor, Block no. '1'D, admeasuring builtup area 41.71 sq mtrs and 1/3 part or 13.90 sq. mtrs undivided ownership right in the land and flat constructed with R.C.C. tarroca, building known as sardar residency constructed in scheme of Santram City on non-agriculture land bearing at revenue survey no. 5551 A/Paiki 1 adm. 6880 sq.Mtrs. Situated at mouje Nani Kadi in the reg. dist. Mehansa and Sub District of Kadi-Gujarat and Bounded By: East: Flat No. 1/D-203, West: Flat No. 1/D-207, North: Flat No. 1/D-205, South: Open Space. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Symbolic Possession)</b>				
4	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	Mr. Alkesh Dinubhai Patel (Borrower), Mrs. Venuben Alkeshbhai Patel (Co-Borrower)	Rs. 51,02,646.50 (Rs. Fifty One Lacs Two Thousand Six Hundred Forty Six and Paise Fifty Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 4 : Rs. 30,30,000/- (Rupees- Thirty Lacs Thirty Thousand only) EMD : Rs. 3,03,000.00 (Rupees- Three Lacs Three Thousand Only)
<b>Property No. 4</b> : All that part and parcel of Residential land and Building construction belonging to Mr. Alkeshbhai Dinubhai Patel & Mrs. Venuben Alkeshbhai Patel situated at House No. 202, City survey No. 155, Patel Vas, Near Parbadi & Kochrab Gam, Behind Congress Bhavan, Ellisbridge, Ahmedabad and bounded by: East - Survey No. 156, West - Open Space / Parabdi No Khancho, North - Other Property, South - Students House / Entry Road. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Physical Possession)</b>				
5	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/s. Krins Enterprise (Borrower), Mrs. Patel Shilpaben Narendrabhai (Proprietor), Mr. Narendrabhai Ratilal Patel (Guarantor)	Rs. 51,12,016.63 (Rupees- Fifty One Lacs Twelve Thousand Two Hundred One and Paise Sixty Three Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 5 : Rs. 5,18,000/- (Rupees Five Lacs Eighteen Thousand Only) EMD : Rs. 51,800/- (Rupees- Fifty One Thousand Eight Hundred Only) Property No. 6 : Rs. 5,18,000/- (Rupees Five Lacs Eighteen Thousand Only) EMD : Rs. 51,800/- (Rupees- Fifty One Thousand Eight Hundred Only)
<b>Property No. 5</b> : All that part and Parcel of Residential 2 BHK Flat no. 401, Block no. A-5404, 4th floor adm 1080.37 sq ft with all that part and parcel of the property belonging to Ms Shilpa Narendrabhai Patel situated in the scheme known as "Priyanka Gold Coin" Old Revenue Block / Survey No. 286'1 and new Survey no. 545 at mouje - Ambod, Tal - Mansa, Gandhinagar, On The East: Society Road, On The West: Flat No. 404, On The North: Society Road, On The South: Flat No. 402. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Physical Possession)</b>				
<b>Property No. 6</b> : All that part and Parcel of Residential 2 BHK Flat no. 404, Block no. A-5404, 4th floor adm 1080.37 sq ft with all that part and parcel of the property belonging to Ms Shilpa Narendrabhai Patel situated in the scheme known as "Priyanka Gold Coin" Old Revenue Block / Survey No. 286'1 and new Survey no. 545 at mouje - Ambod, Tal - Mansa, Gandhinagar. On The East: Flat No. 401, On The West: Common Plot, On The North: Society Road, On The South: Flat No. 403. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Physical Possession)</b>				
6	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/s. Shri Harikrishna Stores, Mrs. Kalpana Daxesh Patel, Mrs. Daxes Mukundbhai Patel	Rs. 15,89,712.66 (Rupees- Fifteen Lacs Eighty Nine Thousand Seven Hundred Twelve and Paise Sixty Six Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 7 : Reserve Price : Rs. 26,38,000/- (Rupees Twenty Six Lacs Thirty Eight Thousand Only). EMD : Rs. 2,63,800/- (Rupees Two Lacs Sixty-Three Thousand Eight Hundred only)
<b>Property No. 7</b> : All the property consisting of all that piece & Parcel of Immovable property being shop no. 3, on ground floor having area 27.48 Sq. Mtrs. towards the said shop in the land of Abhishek Annexi Association Scheme known as 'Raj Avenue Complex', situated on residence purpose non agriculture use land, bearing T.P.S. No. 4, F.P.No. 129-132-133-136 paiki Sub Plot No. 17 of Mouje Khokhara-mehmdavd Village Sim, Taluka - Maninagar, District & Sub District Ahmedabad-5 (Narol), held in the name of Mrs. Kalpana Daxesh Patel which is bounded by: North: Common Passage & way to Basement, South: Shop No. 2, East: Passage & Stair Case, West: Road. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Symbolic Possession)</b>				
7	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/s Gotiz Healthcare Limited (Borrower), Mrs. Roshni Rajendra Goti (Guarantor), Mrs. Kailashben Rameshbhai Goti (Guarantor), Mr. Amit Vinubhai Goti (Guarantor), Mr. Rajendra Mavjibhai Goti (Guarantor),	Rs. 4,60,51,706.38 (Rupees- Four crores Sixty Lacs Fifty One Thousand Seven Hundred Six and Paise Thirty Eight Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 8 : Reserve Price : Rs. 88,90,000/- (Rupees Eighty Eight Lacs Ninety Thousand only) EMD : 8,89,000/- (Rupees Eight Lacs Eighty-Nine Thousand only)
<b>Property No. 8</b> : M/S. Gotiz Healthcare Limited M.D. Mr. Rajendra M. Goti. (A) All that Part and parcel of the immovable property situated at Shop no. 1 admeasuring 13.52 sq. mt., Shop no. 2 admeasuring 13.52 sq. mt., Shop no. 3 admeasuring 13.52 sq. mt., Shop no. 4 admeasuring 13.52 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 1 to 4 : East: Open Passage, West: Open Passage, North: Shop No 38-39, South: Open Passage, (B) All that Part and parcel of the immovable property situated at Shop no. 5 admeasuring 13.52 sq. mt., Shop no. 6 admeasuring 13.52 sq. mt., Shop no. 7 admeasuring 13.52 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 5 to 8 : East: Open Passage, West: Open Passage, North: Shop No 34, South: Shop No 1 & 2, (H) All that Part and parcel of the immovable property situated at Shop no. 268, 269 and 270. Shop No. 9 to 12 : East: Open Passage, West: Shop No 51-54, North: Shop No 7-8, (D) All that Part and parcel of the immovable property situated at Shop no. 13 admeasuring 13.61 sq. mt., Shop no. 14 admeasuring 13.61 sq. mt., Shop no. 15 admeasuring 13.61 sq. mt., Shop no. 16 admeasuring 13.61 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 13 to 16 : East: Open Passage, West: Shop No 47-50, North: Open Passage, South: Shop No 17-20, (E) All that Part and parcel of the immovable property situated at Shop no. 17 admeasuring 11.34 sq. mt., Shop no. 18 admeasuring 11.34 sq. mt., Shop no. 19 admeasuring 11.34 sq. mt., Shop no. 20 admeasuring 11.34 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 17 to 20 : East: Open Passage, West: Shop No 21, North: Open Land, South: Open Passage, (F) All that Part and parcel of the immovable property situated at Shop no. 31 admeasuring 13.61 sq. mt., Shop no. 32 admeasuring 13.61 sq. mt., Shop no. 33 admeasuring 13.61 sq. mt., Shop no. 34 admeasuring 13.61 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 31 to 34 : East: Shop No 43-46, West: Open Passage, North: Open Passage, South: Shop No 35, (G) All that Part and parcel of the immovable property situated at Shop no. 35 admeasuring 13.61 sq. mt., Shop no. 36 admeasuring 13.61 sq. mt., Shop no. 37 admeasuring 13.61 sq. mt., Shop no. 38 admeasuring 13.61 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 35 to 38 : East: Shop No 39-42, West: Open Passage, North: Shop No 34, South: Shop No 1 & 2, (H) All that Part and parcel of the immovable property situated at Shop no. 43 admeasuring 13.61 sq. mt., Shop no. 44 admeasuring 13.61 sq. mt., Shop no. 45 admeasuring 13.61 sq. mt., Shop no. 46 admeasuring 13.61 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 47 to 50 : East: Shop No 13-16, West: Open Passage, North: Shop No 51, (J) All that Part and parcel of the immovable property situated at Shop no. 51 admeasuring 13.61 sq. mt., Shop no. 52 admeasuring 13.61 sq. mt., Shop no. 53 admeasuring 13.61 sq. mt., Shop no. 54 admeasuring 13.61 sq. mt. and undivided share of land admeasuring 12 sq. mt. of each shop in second floor of High Cross Shopping Mall at mouje - Palej village, Distt - Bharuch with survey no. 2369'b and Block no. 268, 269 and 270. Shop No. 51 to 54 : East: Shop No 9-12, West: Open Passage, North: Shop No 50, South: Shop No 5 & 6. Details of encumbrances over the property, as known to the secured creditor, if any: <b>None (Symbolic Possession)</b>				
8	Union Bank of India, Asset Recovery Branch at First Floor, Rangoli Complex, Opp. V S Hospital, Ellisbridge, Ashram Road, Ahmedabad-380006. Contact Person : Mr. Ranjan Kumar Mishra, Mobile No.: 7897810229	M/s. Star Enterprise (Borrower), Mr. Moiz Kadarbhai Rupawala (Proprietor), Mr. Mohammed Arif J. Chhannivala (Guarantor), Mrs. Shafurabanu Y. Imamvala (Guarantor)	Rs. 1,51,65,015.35 (Rupees- One Crore Fifty One Lacs Sixty Five Thousand Fifteen and Paise Thirty Five Only) as on 30.04.2024 and further interest at contractual rate & cost from 01-05-2024	Property No. 9 : Reserve Price : Rs. 60,93,000/- (Rupees Sixty Lacs Ninety Three Thousand only) EMD : Rs. 6,09,300/- (Rupees Six Lacs Nine Thousand Three Hundred only)
<b>Property No. 9</b> : (1) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 201, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Plot no -3, West - Shop no. 202, North - Shop No. 224, South - Gallery & 24 Mtr wide road, (2) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 202, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 201, West - Shop no. 203, North - Shop No. 224, South - Gallery & 24 Mtr wide road, (3) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 203, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 205, North - Shop No. 206, West - Passage, North - Staircase, South - Gallery & 24 Mtr wide road, (4) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 204, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 205, West - Passage, North - Staircase, South - Gallery & 24 Mtr wide road, (5) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 205, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 206, Admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 205, West - Passage, North - Staircase, South - Gallery & 24 Mtr wide road, (6) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 206, admeasuring 17.72 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 205, West - Passage, North - Staircase, South - Gallery & 24 Mtr wide road, (7) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 211, admeasuring 16.08 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 212, Shop No. 210, (8) Commercial shop belonging to Mr. Moiz Kadarbhai Rupawala, situated at Shop no. 212, admeasuring 16.08 sq yards, 2nd floor, constructed on N.A. land bearing Revenue survey no. 2043 paiki, plot no. 2, situated at mouje - Wadhwan, Taluka: Wadhwan, Distt - Surendranagar and registration district at wadhwan and bounded by: East - Shop No. 211, (9) Commercial shop belonging to Mr. Moiz Kadarbhai				

